Government of West Bengal

Memo No. 56-CS/2020

Dated 27/03/2020

ORDER

In continuation of order No 28-CS/2020 dated 26/03/2020 regarding exceptions / exemptions in respect of measures for implementation of lockdown to combat and contain spread of COVID19.

It is hereby clarified that following shall also be included as essential goods / emergency services:

- i) CHILDLINE (#1098) Staff members for outreach services to support children in distress on the basis of production of their I Cards.
- ii) Movement, distribution and sale of different health supplements, hygiene products including sanitary napkins, toiletries, disinfectants, batteries and other such items included in groceries or pharmaceuticals.
- iii) Materials required for fish production including fish feed and fish seeds.
- iv) Movement of breakdown vans/ recovery vans to and fro journey to attend the breakdown of vehicles deployed for essential commodities.

All concerned are requested to take appropriate necessary action to ensure that there is **NO DISRUPTION** in movement of essential goods and emergency services. It should be ensured that movement of staff / workers associated with the delivery of essential and emergency services shall be maintaining the required **SOCIAL DISTANCING NORMS**.

Chief Secretary